

**GOVERNMENT OF INDIA
AGRICULTURE
LOK SABHA**

STARRED QUESTION NO:19
ANSWERED ON:23.02.2010
HAZARDOUS FERTILISERS IN AGRICULTURE
Deka Shri Ramen

Will the Minister of AGRICULTURE be pleased to state:

- (a) whether various fertilisers which have been banned in several other countries continue to be used by farmers in the country including endosulfan;
- (b) if so, the details thereof and the reasons for not banning/restricting their use in the country;
- (c) whether the Government has constituted any committee to review the use of such fertilisers and the hazards caused due to their unrestricted use; and
- (d) if so, the details thereof and the outcome therefrom?

Answer

MINISTER OF AGRICULTURE(SHRI SHARAD PAWAR)

(a) to (d): A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (d) OF LOK SABHA STARRED QUESTION NO. 19 DUE FOR REPLY ON 23RD FEBRUARY, 2010.

(a) to (d): There is no report available with the Government indicating that fertilizers banned in other countries continue to be used by farmers in the country.

Endosulfan does not come under the category of fertilizer, as this is an insecticide. However, as per the available information, Endosulfan has been banned in 60 countries and is being used in 40 countries including India.

There were reports of illness in certain villages in Kasargod District of North Kerala, allegedly caused by aerial spraying of Endosulfan over cashew plantations. The matter was investigated by various organizations and the Union Government constituted a Committee in September 2004 under the Chairmanship of Dr. C.D. Mayee, the then Agriculture Commissioner and Chairman, Registration Committee. On the basis of recommendations of the Committee Government has permitted the continued use of Endosulfan in the country. Further, the use of Endosulfan has been put on hold in the State of Kerala.